

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.01.2023** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 8/2023 For Urgent Hearing IA No. 13/2023 For Stay IA No. 14/2023	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd & Anr	Mr. Sandeep Bajaj	Ms. Pragya Chauhan-R1 Mr. Avinash Das- R2

For Compliance (Defects)

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	9805118/00287/2021 (Diary No. 151/2021) (IA not filed)	Col KS Muthukrishnan SC (Retd.) Vs M/s SARE Shelters Projects Pvt Ltd.	Mr. KF Manavalan	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.29/2021 & IA No.251/2021	C.G.Vijayalakshmi VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew Mr. Abhilash Nediyalil Abraham	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
4	Comp. App (AT) (CH) (Ins) No.44/2021 & IA No.96 & 245/2021	Winifred John VS Shri. Kumar Rajan Resolution Professional Hindustan News Print Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

5	Comp App (AT) (CH) (Ins) No.56/2021 & IA No.264/2021	George A VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
6	Comp App (AT) (CH) (Ins) No.57/2021 & IA No. 266& 486/2021	Bikash Bhattacharjee VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
7	Comp App (AT) (CH) (Ins) No.58/2021 & IA No.268/2021	Aravindakshan Nair P K VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
8	Comp App (AT) (CH) (Ins) No.62/2021 & IA No.139 & 267/2021	Sunny K. C VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
9	Comp App (AT) (CH) (Ins) No.63/2021 & IA No.140 & 265/2021	Prasad Rajan Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
10	Comp App (AT) (CH) (Ins) No.64/2021 & IA No.260/2021	Baby K I Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
11	Comp App (AT) (CH) (Ins) No.65/2021 & IA No.246/2021	Babu Iype Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
12	Comp App (AT) (CH) (Ins) No.66/2021 & IA No.141 & 247/2021	N. A. Gopalan Nair Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
13	Comp App (AT) (CH) (Ins) No.67/2021 & IA No.142 & 248/2021	Sathyanthan Nair P.C. Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
14	Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021	Muraleedharan Nair A K Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
15	Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021	George Joseph Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
16	Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021	V. S. Mariamma Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
17	Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021	Jose K.J VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
18	Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021	P.R Ramachandran Nair VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
19	Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021	Kunjamma P P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
20	Comp App (AT) (CH) (Ins) No.74/2021 & IA No. 254/2021	Ramachandran M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
21	Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021	Krishnakumar V. G. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
22	Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021	Dileep F VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
23	Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021	Raju M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
24	Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021	Aysha T. E. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
25	Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021	Anilkumar N VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
26	Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021	Sukumaran Nair A. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
27	Comp App (AT) (CH) (Ins) No.81/2021 & IA No. 261/2021	Mohan K. K. VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
28	Comp App (AT)(CH)(Ins) No.82/2021 & IA No.262/2021	Anil Mukherjee E VS	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH		
29	Comp App (AT)(CH)(Ins) No.83/2021 & IA No.244/2021	Thambachan Y.M Mathews VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
30	Comp App (AT)(CH)(Ins) No.84/2021 & IA No.150 & 271/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
31	Comp App (AT)(CH)(Ins) No.85/2021 & IA No.151 & 263/2021	Vijayakumary S VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
32	Comp App (AT)(CH)(Ins) No.86/2021 & IA No.152 & 259/2021	Raveendran V VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	Comp App (AT) (CH) (Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Mr. Sri Krishna Bhagavat	Ms. Preeti Mohan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	
35	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr WITH	Mr. AG Sathyanarayana	

36	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
37	Comp. App (AT) (CH) (Ins) No. 22/2022 & IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1
38	Comp App (AT) (CH) (Ins) No.192/2022 & IA No. 439, 440 & 971/2022	Kalyan Muppaneni Vs. K Computers & Anr WITH	Mr.Pawan Jhabakh	Mr.Y Suryanarayana- R1
39	Comp App (AT) (CH) (Ins) No.193/2022 & IA No. 441 & 442/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y Suryanarayana- R1

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40	TA (AT) No. 210/2021 (CA (AT) (Ins) No. 1396/2019)	K. Surekha Vs Sarvottam Ispat Limited	Mr. Sourabh Gupta	Mr. Karan Gandhi
41	TA (AT) No. 215/2021 (CA (AT) (Ins) No. 1477/2019)	P.V. Nidhish Vs Dr. N.P. Kamalesh & Anr	Mr. Aditya Prakash Arora	Mr. Bijoy P Pulipra
42	Comp App (AT) (CH) (Ins) No.247/2021 & IA No. 516, 517, 518, 519, 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2
43	Comp App (AT) (CH) (Ins) No. 296/2021 & IA No.628 & 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana Mr. P Giridharan- R3
44	Comp App (AT) (CH) No.16/2022	ISDC Projects (India) Pvt Ltd Vs Nirmal Infopark (India) Ltd & 12 Ors	Mr. Terry V James Mr. Jerin Asher Sojan	Mr. TK Bhaskar- R1

45	Comp App (AT) (CH) (Ins) No.152/2022 & IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
WITH				
46	Comp App (AT) (CH) (Ins) No.154/2022 & IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Ms. Mano Ranjani- R2
47	Comp App (AT) (CH) (Ins) No.318/2021 & IA No. 663/2021	M/s. Sitalakshmi Mills Vs M/s. Solingar Textiles Limited	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan
48	Comp App. (AT) (CH) (Ins) No. 220/2022 & IA No. 476 & 765/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar -R4

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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